

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
BANGALORE - 560 038.

Dated: **6 APR 1995**

APPLICATION NO. 1964 of 1994.

APPLICANTS: **Sri.M.N.Nagappa,**
V/S.

RESPONDENTS: **Chairman, Central Water Commission, New Delhi**
and others.,

To

1. **Sri.H.S.Ananthapadmanabha**
Advocate, No.108, III Stage,
IV-Block, Basaveshwaranagar,
Bangalore-560 079.
2. **Sri.M.Vasudeva Rao, Addl.CGSC.,**
High Court Bldg, Bangalore-1.

Subject:- Forwarding copies of the Orders passed by the
Central Administrative Tribunal, Bangalore-38.

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Please find enclosed herewith a copy of the Order/
Stay Order/Interim Order, passed by this Tribunal in the above
mentioned application(s) on 30-03-1995.

Issued on
6/4/95

HC

DEPUTY REGISTRAR
JUDICIAL BRANCHES.

Smt. M. N. Nagappa, *V. C. Chairman, Central Water Commission
New Delhi-110001*

OA No. 1964/94²

Date	Office Notes	Orders of Tribunal
		<p>(PKS)VC/(TVR)M(A)</p> <p>30-03-1995.</p> <p>Shri H.S.Ananthapadmanabha, learned counsel for the applicant after considerable exposition of his client's case sought leave to withdraw this application. We take make note of that submission and grant him leave to withdraw this application. This application is rejected as withdrawn.</p> <p>Sd/-</p> <p>MEMBER(A)</p>



TRUE COPY

06/04/95
Section Officer
Central Administrative Tribunal
Bangalore Bench
Bangalore